

ECB - PAR

(Report on Prepayment of ECB under the automatic route to be submitted within 7 days of the date of remittance to the Chief General Manager, Exchange Control Department, ECB Division, Central Office, Reserve Bank of India, Fort, Mumbai 400 001)

1. Name of the Borrower
2. Name of the Lender
3. Details of the loan
 - a) Govt./RBI Loan Key No.
 - b) Approval No. & Date
 - c) RBI Registration No.
 - d) Amount of loan
 - e) Maturity of loan
 - f) Details of prepayment, if any, made earlier (Govt./RBI approval No. & date and amount & date of prepayment)
 - g) Loan outstanding
4. Details of the current remittance for prepayment
 - a) Prepayment category (please ✓ whichever applicable).
 - i) Out of inflow of matching foreign equity.
 - ii) Out of balances held in EEFC account of borrower.
 - iii) 10% of outstanding ECB once during currency of ECB.
 - iv) Residual maturity up to one year.
 - v) Others
 - b) Date of Remittance
 - c) Amount of remittance

Certificate by the designated authorised dealer

We have obtained a certificate from the company secretary/auditor indicating that:

- a) the borrower is eligible for prepayment of outstanding ECB; under the category -----
- b) the ECB has been availed of and utilised in accordance with all the relevant Acts, RBI/Govt. Rules, Regulations and guidelines; and
- c) the ECB2 statement/s due till date has/have been submitted to _____ office of Reserve Bank of India.

Place

Signature

Date

Name and designation

Seal